

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3168

ANSWERED ON:19.08.2004

CORRUPTION IN THE RAJBAN CEMENT FACTORY OF CCI

Mandal Shri Sanat Kumar;Purandeswari Smt. Daggubati;Yerrannaidu Shri Kinjarapu

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government is aware about the loss of huge revenue through illegal payment of service commission to M/s. Techno Steel, Lucknow in case of supply of Cement to Maneri Bhali Department, Uttar Kashi, by Rajban Cement Factory of Cement Corporation of India Limited;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken to prevent the loss of Government revenue?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) Sir, there is no loss of revenue to Cement Corporation of India Ltd., through payment of service commission to M/s. Techno steel, Lucknow, for supply of cement to Maneri Bhali Project, Uttar Kashi, Government of Uttaranchal. Such commission is paid under provisions of the Marketing Manual of the Company.

(b) & (c): Does not arise in the view of (a) above.